

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No. 389/95

Thursday the 16th day of March, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

K.B.Subhashini,
Sasthamparambil House,
Chennur, Kothad P.O.
Chittoor, Ernakulam,
Pin- 682 027.

.. Applicant

(By Advocate Mr. P.C.Sebastian)

vs.

1. The Assistant Superintendent of Post Offices,
Ernakulam Sub Division,
Edapally,
Kochi-682 024.

2. The Employment Officer,
Employment Exchange, Ernakulam,
Kakkanad P.O.

3. The Postmaster General,
Central Region,
Kochi-682 016.

.. Respondents

(By Advocate Mr.James Kurien, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

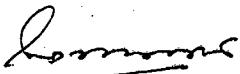
Applicant prays for a direction to consider her candidature for appointment as Extra Departmental Mail Carrier, Kothad. The basis of the claim is that she had worked there for 414 days on different occasions. She apprehends that her candidature may not be considered for want of sponsorship by the Employment Exchange, though she had registered herself in the Employment Exchange in 1977.

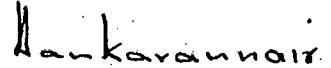
2. Learned counsel for applicant would submit that by reason of the decision in O.A. 271/90 which is binding precedent for this Bench, every qualified person is eligible to be considered for appointment, irrespective of sponsorship by the Employment

Exchange. We have our reservations about the correctness of this view. However, we find that in a large number of cases the view in O.A.271/90 has been followed. Since this is precedent, though not without hesitation, we follow the decision aforementioned and direct that candidature of applicant to be considered along with that of other eligible candidates, as and when a regular selection is made to the post of Extra Departmental Mail Carrier, Kothad.

3. With this direction, we dispose of the application. No costs.

Dated the 16th March, 1995.


S.P.BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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